

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**RAJYA SABHA  
STARRED QUESTION NO. 8**

**TO BE ANSWERED ON JULY 18, 2022**

**ALLOTMENT OF LAND TO DELHI GOLF CLUB**

**NO. 8.     SHRI A. D. SINGH:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government has allotted close to 200 acres of prime land in Central Delhi to the Delhi Golf Club on lease;
- (b) whether Government has any role in its management and if so, the details of Government representatives on the Board and the number of meetings in a year they attended;
- (c) whether this Club has made membership hereditary; and
- (d) the membership norms and the number of memberships and playing rights granted by Government on discretionary basis?

**ANSWER**

**THE MINISTER OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS**

**(SHRI HARDEEP SINGH PURI)**

(a) to (d): A statement is laid on the Table of the Sabha.

**STATEMENT REFERRED IN REPLY TO RAJYA SABHA STARRED QUESTION NO. \*8  
FOR 18.07.2022 REGARDING 'ALLOTMENT OF LAND TO DELHI GOLF CLUB'**

(a) : The Delhi Golf Club (DGC) is the Lessee of Land and Development Office and land measuring 179 acres is under the possession of DGC w.e.f. 08.11.1963. Prior to 1963, the DGC used to be a Municipal Course established in the early 1930s and became a corporate entity in February 1950. The allotment letter was issued on 23.04.1968 to the DGC on temporary lease basis which was extended from time to time. The temporary lease was executed on 05.08.1996 for a period of 20 years w.e.f. 01.01.1991 to 31.12.2010. It could not get registered under Indian Registration Act, 1908, so Confirmation and Amendment Deed was executed on 21.06.2002. The said Lease was extended for period of 10 years from 01.01.2011 to 31.12.2020. The Government renewed the temporary lease in 2012 itself for 30 years till 2050, 8 years prior to completion of lease period before the need for its renewal arose.

(b) : Yes, Sir. In the Management Committee of DGC, three members are nominated by the Ministry of Housing and Urban Affairs (MoHUA). As on date, three Government nominees are as under:

- i. Secretary, MoHUA
- ii. Additional Secretary (L & E), MoHUA
- iii. Land and Development Officer, MoHUA

The agenda of the meeting is circulated to all the Members and Government nominees attend the meeting at times as and when required. Since July 2015, 18 General Committee meetings of DGC have been attended by the Government nominees, the details of which are at Annexure-I.

(c) : There is no category of hereditary membership. A designated quota of 50% has been provided for dependent category.

(d) : The memberships are granted by Government on 'Out of turn' and Limited Playing Rights basis as per relevant Clause of Supplementary Lease Deed which provides for memberships in block of three years, four years or five years, details are at Annexure-II. Playing rights are not granted by the Government, but are granted by the Captain of DGC.

\*\*\*\*\*

**Annexure-I as referred in RS SQ No. 8 for 18.07.2022**

**Attendance of Government Nominees since July 2015**

| <b>S. No.</b> | <b>Date and Year</b> | <b>Name of Government Nominees</b> | <b>Remarks</b> |
|---------------|----------------------|------------------------------------|----------------|
| 1.            | 20 July 2015         | Mr. Ratan P. Watal                 | Govt. Nominee  |
| 2.            | 20 July 2015         | Mr. Madhusudhan Prasad             | Govt. Nominee  |
| 3.            | 20 July 2015         | Mr. Dharmendra                     | Govt. Nominee  |
| 4.            | 10 August 2015       | Mr. Ratan P. Watal                 | Govt. Nominee  |
| 5.            | 10 August 2015       | Mr. Madhusudhan Prasad             | Govt. Nominee  |
| 6.            | 10 August 2015       | Mr. Dharmendra                     | Govt. Nominee  |
| 7.            | 24 August 2015       | Mr. Ratan P. Watal                 | Govt. Nominee  |
| 8.            | 24 August 2015       | Mr. Madhusudhan Prasad             | Govt. Nominee  |
| 9.            | 24 August 2015       | Mr. Dharmendra                     | Govt. Nominee  |
| 10.           | 03 October 2015      | Mr. Ratan P. Watal                 | Govt. Nominee  |
| 11.           | 03 October 2015      | Mr. Dharmendra                     | Govt. Nominee  |
| 12.           | 14 December 2015     | Mr. Ratan P. Watal                 | Govt. Nominee  |
| 13.           | 14 December 2015     | Mr. Madhusudhan Prasad             | Govt. Nominee  |
| 14.           | 14 December 2015     | Mr. Dharmendra                     | Govt. Nominee  |
| 15.           | 28 March 2016        | Mr. Ratan P. Watal                 | Govt. Nominee  |
| 16.           | 18 May 2016          | Mr. Ratan P. Watal                 | Govt. Nominee  |
| 17.           | 05 August 2016       | Mr. Dharmendra                     | Govt. Nominee  |
| 18.           | 12 September 2016    | Mr. Dharmendra                     | Govt. Nominee  |
| 19.           | 17 March 2017        | Mr. Dharmendra                     | Govt. Nominee  |
| 20.           | 19 June 2017         | Mr. Rajiv Gauba                    | Govt. Nominee  |
| 21.           | 19 June 2017         | Mr. Ashok Lavasa                   | Govt. Nominee  |
| 22.           | 15 January 2018      | Mr. Dugra Shanker Mishra           | Govt. Nominee  |
| 23.           | 15 January 2018      | Mr. Dharmendra                     | Govt. Nominee  |
| 24.           | 12 November 2018     | Mr. Dharmendra                     | Govt. Nominee  |
| 25.           | 20 May 2019          | Mr. Amit Kataria                   | Govt. Nominee  |

|     |                  |                             |                                      |
|-----|------------------|-----------------------------|--------------------------------------|
|     |                  | (L&DO)                      |                                      |
| 26. | 26 July 2019     | Ms. Nandita Gupta, JS (L&E) | Govt. Nominee                        |
| 27. | 26 July 2019     | Mr. Amit Kataria (L&DO)     | Govt. Nominee                        |
| 28. | 10 June 2020     | Mr. D.S. Mishra             | Govt. Nominee                        |
| 29. | 10 June 2020     | Ms. D. Thara, JS (L&E)      | Govt. Nominee                        |
| 30. | 10 June 2020     | Mr. Amit Kataria (L&DO)     | Govt. Nominee                        |
| 31. | 22 February 2021 | Mr. Amit Kataria (L&DO)     | Govt. Nominee                        |
| 32. | 30 November 2021 | Dr. Madhu Rani Teotia, L&DO | Govt. Nominee via ZOOM VC from Delhi |

**Membership norms for the membership granted by Government on ‘Out of turn’ and ‘Limited Playing Rights’ basis**

**Clause 21(iii)** The Delhi Golf Club will accept ‘Out of turn’ 15 members as per following schedule:-

- |       |  |
|-------|--|
| (i)   | 07 nominations on signing of the lease with DGC. |
| (ii)  | 02 nominations from 2013-2018                    |
| (iii) | 02 nominations from 2019-2023                    |
| (iv)  | 02 nominations from 2024-2028                    |
| (v)   | 02 nominations from 2029-2033                    |

(b) In addition, the Club will accept a maximum of 4 out of turn membership or a total of 9 in every block of three years since 2012.

**Clause 21(iv)** The Delhi Golf Club will accept the nomination of 25 having Limited Playing Rights, as per following schedule:-

- |        |   |
|--------|---|
| (i)    | 12 nominations on signing of the lease. |
| (ii)   | 02 nominations from 2013-2018           |
| (iii)  | 02 nominations from 2019-2023           |
| (iv)   | 02 nominations from 2024-2028           |
| (v)    | 02 nominations from 2029-2033           |
| (vi)   | 02 nominations from 2034-2038           |
| (vii)  | 02 nominations from 2039-2043           |
| (viii) | 01 nominations from 2044-2048           |